

>

13.01 hrs.

Title: Papers Laid on the Table by the members/Ministers.

PAPERS LAID ON THE TABLE

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy of the 'Economic Survey 2004-2005' (Hindi and English versions).

(Placed in Library. See No. LT. 1589/2005)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution: -

(1) The Patents (Amendment) Ordinance, 2004 (No. 7 of 2004), promulgated by the President on the 26th December, 2004, together with a Corrigendum thereto (in Hindi version only).

(Placed in Library. See No. LT. 1590/2005)

(2) The Pension Fund Regulatory and Development Authority Ordinance, 2004 (No. 8 of 2004), promulgated by the President on the 29th December, 2004, together with a Corrigendum thereto (in Hindi version only).

(Placed in Library. See No. LT. 1591/2005)

(3) The Central Excise Laws (Amendment and Validation) Ordinance, 2005 (No. 1 of 2005), promulgated by the President on the 25th January, 2005, together with a Corrigendum thereto (in Hindi version only).

(Placed in Library. See No. LT. 1592/2005)
